

Employment under Skill India Mission

†2547. SHRI NARAYAN RANE: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has any data regarding number of people who were provided employment under Skill India Mission to trained persons;

(b) if so, the details thereof for last two years along with number of persons who got employment; and

(c) the steps taken to provide skill training to people belonging to low social-economic strata and minorities?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) to (c) A number of steps have been taken by the Government to provide skill training to people including those belonging to low economic strata of the society and minorities. The National Skill Development Mission (NSDM) was launched on 15th July, 2015 to provide a strong institutional framework to rapidly implement and scale up skill development efforts across the country. Under this initiative, there are more than 40 schemes in around 20 different Ministries which provide a variety of skill development training programmes throughout the country.

Under Ministry of Skill Development and Entrepreneurship, long term training is provided through Industrial Training Institutes (ITIs). There are 14,273 ITIs in the country with seating capacity of 30.7 lakhs. Short term training is imparted through Pradhan Mantri Kaushal Vikas Yojana (PMKVY), a flagship scheme of the ministry. As per data reported on Skill Development Management System (SDMS) portal, about 50 lakh candidates have been trained in the country so far since the inception of the scheme. Of the candidates certified under PMKVY as on 10.07.2018, 9.68 lakh candidates have been placed in various sectors across the country.

Further, to encourage people belonging to low social-economic strata and minorities to undertake skill development training, there is a provision of scholarships for SC/STs and minorities trainees in the State/UTs for Government ITIs and private ITIs. Also, while a nominal fee of ₹ 100/- per month per trainee is charged in Government ITIs, no fee is charged from SC/ST and physically challenged trainees. Under PMKVY, the entire training and assessment fees are paid by the Government. In addition, under common norms, there are provisions for providing support for

† Original notice of the question was received in Hindi.

boarding and lodging, post placement reimbursement of conveyance cost, etc. for persons with disability, women, candidates below poverty line and candidates from North East region, Jammu and Kashmir and Left Wing Extremism affected regions.

Losses faced by sail

†2548. CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that Steel Authority of India Limited (SAIL) has been facing losses continuously for several years;

(b) the details of the losses/profits made by SAIL in the last five years;

(c) the reasons for the increasing difference between the losses and profits of SAIL; and

(d) the steps taken to re-establish the profit position of SAIL as it was in the past and the effect thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) During last ten Financial Years (FYs) from 2008-09 to 2017-18, Steel Authority of India Limited (SAIL) has incurred losses in the FYs 2015-16, 2016-17 and 2017-18 only.

(b) The Profit/Loss of SAIL for the last five FYs are as follows:—

(₹ in crore)

Sl. No.	Financial Year	Profit (+) / Loss (-) Before Tax (PBT)	Net Profit (+)/Loss(-) After Tax (PAT)
1.	2013-14	3225	2616
2.	2014-15	2359	2093
3.	2015-16	-7008	-4021
4.	2016-17	-4851	-2833
5.	2017-18	-759	-482

(c) During the FYs 2014-15 and 2015-16, there had been a surge in imports into India thereby posing a severe challenge to the domestic steel industry in the form of over supplies and predatory pricing by steel surplus countries such as China,

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